

1	2	3
30.	Pre-Matric Scholarships for Students with Disabilities;	400.00
31.	Post-Matric Scholarship for Students with Disabilities;	800.00
32.	Top class Education Scholarships for Students with Disabilities;	100.00
33.	National Fellowship for Persons with Disabilities;	1950.00
34.	National Overseas Scholarships for Students with Disabilities;	100.00
35.	Scheme of Incentive to Employers in Private Sector for providing Employment to Persons with Disability;	50.00
36.	Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP);	13000.00
37.	Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA); [ <i>Including Skill development of persons with disabilities under the scheme</i> ].	19300.00
38.	Indian Sign Language Research and Training Centre;	300.00
39.	Deendayal Disabled Rehabilitation Scheme (DDRS).	4500.00

#### **Nation wide survey on drug abuse**

1399. DR. CHANDAN MITRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that nation-wide survey on drug abuse has not been conducted for the last one decade and the data available with Government in this regard is obsolete;

(b) if so, the details thereof along with the reasons therefor; and

(c) the steps taken by Government to initiate a nation-wide survey of drug abuse at the earliest in order to have appropriate planning and funding strategies to tackle the menace of drug abuse?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The last National Survey on the extent, pattern and trend of drug abuse was conducted by the United Nations office on Drugs and Crime (UNODC) and Ministry of Social Justice and Empowerment in the year 2000-2001 and its report was published in 2004. It was estimated that

about 732 lakh persons in India were users of alcohol and drugs. of these 87 lakh used Cannabis, 20 lakh used opiates and 625 lakh were users of Alcohol. However, the sample size being small (40,697 males within the age group of 12-60 years both in rural and urban areas) *vis-a-vis* the country's population, the estimates can at best be taken as indicative only. Thereafter, no National Survey on drug abuse has been conducted.

In 2007, the Ministry had requested National Sample Survey office (NSSO) to conduct a nationwide survey on extent, pattern and trend of alcohol and drug abuse. Accordingly, the NSSO has conducted a pilot survey in the cities of Amritsar, Imphal and Mumbai in March-April 2010. The report of the Pilot Survey was received from NSSO on 05.01.2011. On examination of the report of the Pilot Survey, certain issues relating to under estimation, non-coverage of certain age groups etc. were raised and a more comprehensive and extended pilot survey was suggested. The National Statistical Commission (NSC) in its meeting held on 06.09.2013 has observed that no purpose would be served by conducting the proposed Advanced Pilot Survey and suggested that the methodology and the sampling design may be looked afresh. Thereafter, a Working Group was constituted by the Ministry of Statistics and Programme Implementation, with NSSO as nodal organization to devise the modalities of advanced pilot survey in the States of Punjab and Manipur. The report of the Working Group has been received. The Ministry of Statistics and Programme Implementation has now informed that the Ministry of Social Justice and Empowerment can conduct the survey through the help of NGOs on the pattern of earlier pilot survey done in the year 2010. The NSSO would provide all the necessary support if required. The Ministry is in the process of finalizing an agency for conducting the National Survey.

#### **New scheme to tackle beggary**

1400. DR. CHANDAN MITRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has formulated a new scheme to provide shelter, health care and skill development training to tackle beggary;
- (b) if so, the details thereof along with salient features of the scheme; and
- (c) the time by which the new scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary Legislation